

VITEM NO.17 REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1254/2015

PRADEEP KUMAR ARORA AND ANR.

Appellant(s)

VERSUS

IN RE: (HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD) U.P.

Respondent(s)

(With Office Report)

Date : 08/03/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Singh,Adv.

For Respondent(s)

Mr. Ashok K. Srivastava,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

(M V RAMESH)

Registrar

SB